THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI CHAN-DULAL CHANDRAKAR): (a) No, Sir. Government have no proposal to import coconut oil in the near future.

(b) and (c) Do not arise.

Unemployment in Kerala

1147. SHRI K. VASUDEVA PANIC-KER: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that the uncmployment problem in Kerala has reached serious proportions;

(b) if so, what are the reasons therefor and what is the total number of unemployed persons at present registered with various employment exchanges in the State; and

(c) what steps Government have taken to tackle the problem?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) The number of Employment Seekers on the Live Register of Employment Exchanges in Kerala as on 31-3-1985 is 24,57,170.

(b) The number of registrants in the Employment Exchanges in each District in the State is shown below:—

District		Number				
Trivandrum						472941
Kozhikode						228249
Ernakulam						272098
Trichur						176621
Kottayam						221966
Ouilon			÷			258098
Alloppey						207387
Idukki .						58067
C nnanore						125692
P-lghat						156749
M l pour m						121743
Wynad .						36893
P. the numthit	a					81719
X s rgod						38047
	•	TOTAL :			-	2457170

(c) During the Seventh Five Year Plan, employment is to be treated as a direct focal point of policy. The plan will have a National Employment Programme which will cover specific target groups, including the educated unemployed. The generation of gainful employment through integration of sectoral production plans with employment plans and enlargement of ongoining employment programmes would also be emphasised. In addition. schemes will continue for promoting self-employment in economically viable activities backed up by the requisite training, credit, marketing and organisational linkages. The measures enumerated above will also benefit the unemployed persons in Kerala.

Development of market in Chittaranjan Park area

1148. SHRI BIR BHADRA PRATAP SINGH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the Delhi Development Authority has not yet taken a decision to develop Market Nos. I & II n the Chittaranjan Park Area and instead is trying to lease out certain plots of land to those who are temporarily running shops in Jhuggies;

(b) whether the residents have been requesting the Authority to develop the marketing complex for a long time so that no unwanted gain is achieved by sale and transfer of such leased out lands; and

(c) if so, what are the facts thereof and action proposed to be taken to develop marketing complexes with Chittaranjan Park and to stop irregular deal of land?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GAFOOR): (a) The work relating to Markets I & **II**, EPDP Colony Chittaranjan Park has been transferred from the Department of **Re**habilitation to the Land and Development Office. The shops/plots in these Markets ar_e to be allotted to the displaced persons from erstwhile East Pakistan who are squatting in these Markets and are found to be eligible for allotment.

(b) Yes, Sir.

land to them.

(c) The list of EPDP squatters running commercial shops in these Markets has been scrutinised to determine their eligibility and the Traders' Welfare Association has been informed to complete some of the formalities before allotment of

Allocation of mini-kits of oil seeds

1149. SHRI SURESH PACHOURI: Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state:

(a) whether i_t is a fact that the Central Government allocates mini-kits of seeds of oilseeds under the National Oilseeds Project to States;

(b) if so, the number of mini-kits of soyabcan allocated to the State of Madhya Pradesh in the years 1984-85 and 1985-86;

(c) whether it is a fact that the Madhya Pradesh Government has requested for allocating five lakh minikits of soyabean seed for 1985-86;

(d) whether the request has been accepted by the Central Government; and

(e) if not, what are th_e reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR): (a) Yes., Sir.

(b) to (e) Initially, State of Madhya Pradesh was allocated 1.01,400 seed minikits of soyabean in kharif 1984-85. Thereafter, the State was authorised to distribute additional 1.48,600 soyabean seed minikits subject to the condition that the additional expenditure on seed minikits will be met out of the total sanctioned allocation for 1984-85 under the National Oilseeds Development Project.

During 1985-86, it is proposed to allocate 93,750 sovabean seed minikits to the State of Madhya Pradesh. The State Government had requested for 5 lakh soyabean seed minikits for the year 1985-86 but due to financial constraints, it has not been possible to allocate 5 lakh seed

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minikits of soyabean to the State during 1985-86 under the National Oilseed_s Development Project.

Supply of certified seeds in Madhya Pradesh and Bihar at Subsidised rates

1150. SHRI RAMCHANDRA BHARADWAJ:

SHRI SURESH PACHOURI:

Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Commission for Agricultural Costs and Prices has recommended that certified wheat seed should be subsidised in the States of Madhya Pradesh and Bihar;

(b) whether the State Governments of Madhya Pradesh and Bihar have requested the Central Government for financial assistance in this regrd, if so, the details thereof; and

(c) what decision has been taken by the Central Government on the request of the State Governments?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR): (a) Yes, Sir.

(b) The Madhya Pradesh Government have requested that in pursuance to the recommendation of the Commission for Agricultural Costs and Prices, a subsidy of Rs. 150/-per quintal on distribution of certified wheat seeds in the State should be given by the Central Government.

(c) The request is under consideration

National dry land farming project

1151. SHRI RAMCHANDRA BHARADWAJ: SHRI SURESH PACHOURI:

Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state: